

**HIGH COURT OF JHARKHAND, RANCHI**

**NOTIFICATION**

**THE 01<sup>st</sup> APRIL, 2015**

**No. 67A:** In exercise of power conferred under Section 9 (5) of the Criminal Procedure Code, 1973 (Act 2 of 1974), the High Court has been pleased to vest the power of the Sessions Judge upon Sri Sunil Kumar Singh No.1, District & Additional Sessions Judge, Godda till posting of regular Principal District & Sessions Judge, Godda, for disposal of urgent applications which are pending or which may be filed before the Court of Sessions, Godda.

By order of the Court,

Sd/- **A.K. Choudhary**

Registrar General

Memo No. 2831-2832/Apptt..

Dated Ranchi the 01<sup>st</sup> April, 2015

Copy forwarded to the Principal District & Sessions Judge I/c, Godda and Sri Sunil Kumar Singh No.1, District & Additional Sessions Judge, Godda for information and needful.



Registrar General